

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6495 OF 2005

UMED SINGH

Appellant (s)

VERSUS

ARYA SAMAJ SEWA SADAN

Respondent(s)

(With prayer for interim relief and office report)

WITH

CIVIL APPEAL NO. 6496/2005
(with office report)

CIVIL APPEAL NO. 6497/2005
(with office report)

Date: 30/06/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr.Raj Kumar Gupta, Adv.

Mr. Sheo Kumar Gupta, Adv.

Mr.Bhanu Pratap Gupta, Adv.

Mr. A.N. Bardiya,Adv.

For Respondent(s)

Mr.Gagan Gupta, Adv.

Mr. Ranjay Kumar, Adv.

Mr. B.K. Satija,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(A.D. Sharma)

Court Master

(Phoolan Wati Arora)

Court Master